## GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION

### **LOK SABHA**

# UNSTARRED QUESTION NO. 2265. TO BE ANSWERED ON MONDAY, THE 24<sup>TH</sup> DECEMBER, 2018. GROWTH OF e-COMMERCE

### 2265. SHRI NALIN KUMAR KATEEL: SHRI D.K. SURESH:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether it is true that e-commerce is growing very fast in the country and if so, the details thereof;
- (b) whether the Government has collected data of e-business development in the country and if so, the details thereof during each of the last three years;
- (c) whether the Government has put in place any mechanism to monitor the e-commerce related issues in the country and if so, the details thereof; and
- (d) the details of the total contribution of e-commerce to the Indian economy during the said period?

#### ANSWER

### वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI C.R. CHAUDHARY)

- (a),(b)&(d): As per the Economic Survey 2017-18, the electronic commerce (ecommerce) market in India is estimated at USD 33 billion, with a 19.1 percent growth rate in 2016-17. As per 'National Association of Software and Services Companies' (NASSCOM) "Propelling India towards global leadership in e-commerce" 2018 report, Indian ecommerce market was USD 11 billion in 2012 and reached USD 36 billion with 'Compound Annual Growth Rate' (CAGR) ~27% in the FY 2017. Further, it is estimated that it will reach USD 105 billion by 2022 with CAGR ~24%.
- e-Commerce activities are governed by relevant Acts/ Regulations in the country including Information Technology Act, 2000, Companies Act, 2013, Consumer Protection Act, 1986 and Competition Act, 2002. E-Commerce companies with Foreign Direct Investment are also governed by Foreign Exchange Management Act, 1999.

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